

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Ramesh Kumar Pawar, Bailiff, E.C. 90608/26051942 S/o Sh. Mauji Ram, expired on 24.04.2023 his name is hereby struck off from the pay scroll of this office with effect from 25.04.2023 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.



(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),  
DELHI

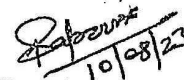
No. 61489-61514 PF/Admn-III/2023

Dated, Delhi the

11 AUG 2023

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge, North District, Rohini Courts, Delhi
3. The Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi
4. The Accounts Officer/DDO, North District, Rohini Courts, Delhi (Copy of Death Certificate)
5. The Admn. Officer (Judl.)/Branch Incharge, Nazarat Branch, North District, Rohini Courts, Delhi
6. The Pay & Accounts Officer, PAO, North District, Rohini Courts, Delhi (through concerned A/c Branch).
7. The Administrative Officer (Judl.), Vigilance Branch, (Central & West District), THC, & North District, Rohini Courts, Delhi
8. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
9. The Branch In charge, Admn. I, II and III Tis Hazari Courts, Delhi
10. The Dealing Officials, Leave seat, (Central District), THC, & North District, Rohini Courts, Delhi
11. The Dealing Official, Pension Cell, North District, Rohini Courts, Delhi
12. The Dealing Official, ACR Cell, THC, Delhi
13. Website Committee, English/Hindi, Tis Hazari Court Delhi.
14. The Dealing Official Layers, Tis Hazari Courts, Delhi
15. The Dealing officials, Appointment seat, Admn. Branch-III, THC, Delhi
16. Sh. Rahul Kumar on behalf of the deceased official i.e. Sh. Ramesh Kumar Pawar, Bailiff, E.C. 90608/26051942 Sh. Mauji Ram, DOD 24.04.2023, R/o Village, Neel Wal, New Delhi-110041 (Private. Accommodation)



(Simmi Kapoor)

Administrative Officer (J)

Administration Branch-III

Principal District & Sessions Judge (HQs.) Office, Delhi